

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 327/TT/2023

Subject : Petition under Regulation 86 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for the determination of transmission tariff for the 2019-24 tariff period for 2 Nos. 400 kV GIS line bays at Koteshwar Sub-station under "Line bays associated with Northern Region System Strengthening Scheme-XXXVI" in the Northern Region.

Date of Hearing : **8.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL)
and 15 Others

Parties Present : Ms. Swapna Seshadri, Advocate, PGCIL
Shri Utkarsh Singh, Advocate, PGCIL
Ms. Sneha, Advocate, PGCIL
Shri Shryeshth R. Sharma, Advocate, NRSS
Shri Vedant Choudhary, Advocate, NRSS
Shri Anant Singh Ubeja, Advocate, NRSS
Shri Jatin Mahani, NRSS
Shri V.C. Sekhar, PGCIL

Record of Proceedings

Learned counsels for the parties submitted that the pleadings had been completed in the matter, and arguments were heard in the last hearing. Learned counsel requested to pass the order on the basis of the information available on record.

2. Considering the submissions made by the learned counsels for the parties, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

